

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-532
IB-695/ND/2020

IN THE MATTER OF:

M/s Finex Consultancy Services Through CS Nikita Shukla Sole Proprietor

....Applicant

Vs.

M/s Yuthika Commercial Pvt. Ltd.

.....Respondent

SECTION

U/s 9 of IBC

Order delivered on 09.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Vriti Anand, Adv

For the Respondent

: Amrita Sarkar, Adv

ORDER

Ms. Amrita Sarkar appeared on behalf of the respondent/corporate debtor and seeks time to file the reply. Since the matter is listed for the first time after the lockdown, therefore, one more opportunity is being granted to the respondent to file the reply. No further adjournment will be given on any ground. List the matter on **25.03.2021**.

- Sd/-

(K.K. VOHRA)
MEMBER (T)

- Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)